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TR.(N) APPLICATION NO.319/87.

DATE : 21st FEBRUARY, 1990.

Writ Petition No.2308/1984 filed in the Bombay High Court, Nagpur Bench has been transferred to this Tribunal and it is numbered as Tr.(N) Application No. 319/87.

The matter appears to be at admission stage. Written statement of the respondents are ~~not~~ on record.

Fix the matter for admission before the Tribunal on 6-6-1990.

Issue notices to both the parties accordingly.

up to

(M.Y. PRIOLKAR)
MEMBER(A).

✓
(M.B. MUJUMDAR)
MEMBER(J).